

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015**

Dated : 11th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Gujarat Urja Vikas Nigam Ltd. & Ors.Appellant (s)
Versus
Renew Wind Energy (Rajkot) Pvt. Ltd & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Suparna Srivastava with
Shri S.R. Pandey, Legal Advisor

Mr. Vishal Gupta
Mr. Kumar Mihir for R.2

ORDER

Learned counsel for the Appellant seeks two weeks time to file Rejoinder. He may file the same on or before 09.02.2016 after serving copy on the other side.

List the matter on **09.02.2016.**

**(I.J. Kapoor)
Technical Member
Pr/kt**

**(Justice Ranjana P. Desai)
Chairperson**